Title: Sacking the Speaker's permission to raise the issue of police atrocities on the MLAs of Trinamool Congress in West Bengal.

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, I would raise only one point. We are gentle Members of this House and that is why, we are not able to raise an important issue. Sir, what has happened in West Bengal yesterday? Twenty MLAs had gone to meet the Chief Minister…… (*Interruptions*) They were thrown out by the police. There is no Fundamental Right, there is no democratic right and there is no human right…… (*Interruptions*) Everywhere police atrocities are going on, murders are going on, kidnappings are going on.....(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Sudip Bandopadhyaya, will you resume your seat for a moment?

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Sir, 20 MLAs of our party have been thrown out. They were bodily lifted by the police and thrown out…… (*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions) …*

MR. DEPUTY-SPEAKER: Mamataji, you may give a notice tomorrow and take it up tomorrow.

...(Interruptions)

KUMARI MAMATA BANERJEE: Sir, will you give an assurance that you will

allow us tomorrow?....(Interruptions) All right, Sir. Please allow us tomorrow…...(Interruptions)

^{*} Not Recorded